GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO: 816
ANSWERED ON 23RD JULY 2026

OPERATION GREENS

816. SHRI BRIJMOHAN AGARWAL:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

(a) the details of the budget allocated and actual expenditure utilized for the Short-Term Interventions component of Operation Greens in 2025-26 and 2026-27 till date;
(b) whether retrospective Agricultural Produce Market Committee (APMC) data severely delays the Trigger Price Mechanism, causing Farmer Producer Organisation (FPOs) to face distress sales before transport and storage subsidies are officially activated and if so, the details thereof;
(c) the number of FPOs from Chhattisgarh's aspirational districts that successfully claimed this fifty per cent subsidy during recent tomato and minor fruit price crashes; and
(d) the corrective measures proposed, such as integrating the SAMPADA portal with real-time e-NAM APIs for predictive advance subsidy alerts or providing upfront subsidy vouchers instead of delayed reimbursements?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) to (d): Under short term interventions component of Operation Greens scheme, the Ministry of Food Processing Industries (MoFPI) was providing transportation and storage subsidy for eligible perishable crops @50% of eligible cost. However, the same was transferred to Department of Agriculture and Farmers Welfare (DA&FW) in 2023-24. Hence, no budget has been allocated to MoFPI for the short-term interventions' component of Operation Greens in 2025-26 and 2026-27.

Investment & Price Support Division under DA&FW deals with the implementation of Market Intervention Scheme (MIS) under the integrated Scheme of Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) for the procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the MSP regime. The sanction details under MIS since 2025-26 to 2026-27 (as on 17.07.2026) is given in the **Annexure**.

The objective of MIS is to protect the growers from making distress sale in the event of a bumper crop during the peak arrival period when the prices tend to fall below economic levels and the cost of production. There should be at least a 10 percent decrease in the ruling market prices over the previous normal year. The scheme is implemented at the request of a State/UT government, which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation. The extent of total amount of loss to be shared on a 50:50 basis between the Central Government and the State Government is restricted up to 25 percent of the total procurement value based on Market Intervention Price (MIP) which includes cost of the commodity procured plus permitted overhead expenses. The total procurement value is the cost of procured quantity at Market Intervention Price (MIP) determined by MIS Committee plus permitted overheads expenses, which is generally of 25% of MIP. Under this scheme, the procurement is carried out by State designated agency upto 25% of estimated state production of the particular crop at fixed MIP. However, States/UTs have also an option to make the differential payment between the MIP and Sale Price to the farmers without physical procurement.

Further, in special cases, where there is a price difference of TOP crops (Tomato, Onion and Potato) between the producing and consuming states, in the interest of the farmers, the operational costs incurred by Central Nodal Agencies (CNAs) like National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) and National Cooperative Consumers' Federation of India Limited (NCCF) and State designated agencies in storing and transporting crops from the producing state to other consuming states will be reimbursed.

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ANNEXURE

ANNEXURE REFERRED TO IN LOK SABHA UNSTARRED QUESTION NO. 816 FOR ANSWER ON 23.07.2026 REGARDING 'OPERATION GREENS'

The sanction details under MIS since 2025-26 to 2026-27 (As on 17.07.2026)

Year	Commodity	State	MIP (Rs. Per MT)	Sanctioned Qty (MT)	Status	Mode
2025-26	Red chillies (season 2024-25)	Karnataka	105,892	73,732	Not implemented	Price Difference payment
	Red chillies (season)	Telangana	103,740	172,135	Not implemented	Price Difference payment
	Ginger	Mizoram	27,800	15,058	Implemented	Physical Procurement
	Mango (season 2025-26)	Karnataka	16,160	250,000	Implemented	Price Difference payment
	Totapuri Mango (season 2025-26)	Andhra Pradesh	14,907	162,500	Not implemented	Price Difference payment
	Onion (Kharif season 2025-26)	Andhra Pradesh	10,000	97,887	Not implemented	Price Difference payment
2026-27	Potato	Uttar Pradesh	6,500.90	20,00,000	Not implemented	Physical Procurement
	Totapuri Mango	Karnataka	17,500	1,30,000	under implementation	Price Difference Payment
	Totapuri Mango	Andhra Pradesh	17,470	2,16,250	under implementation	Price Difference Payment
	Totapuri Mango	Tamil Nadu	15454.10	96,879	under implementation	Price Difference Payment

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